

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Earth Iconic Infrastructures Pvt. Ltd Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 01-10-2023; Name of IP: Mr. Harish Chander Manchanda; Process Number: 1; Last 5 digitof registration number: 12109

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	813	2655345546	795	1972601379		68274416		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	18607895	1	3650697		164759	14792439	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		816	2673953441	796	1976252076		68439175	14792439	